37 Written Answers

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a result of the strike is estimated to he 2 lakh tonnes.

Ban on using the Air-conditioner Ui UM Capital

223. SHRI JAGBIR SINGH:

SHRI LOKANATH MISRA :

SHRI K. P. SINGH DEO:

Will the Minister of ENERGY be pleased to state :

(a) whether Government have banned the use of air-conditioners in residential, commercial and industrial premises in Delhi; and

(b) if so, whether the ban is being strictly observed; if not, the number of persons against whom action has been taken for violating the ban?

THE MINISTER OF ENERGY (SHRI <. C. PANT) : (a) Yes, Sir.

(b) There were a few cases of violation in the initial stages immediately after the enforcement of the ban. However, warnings were issued to the defaulters and no violations have since come to notice.

Manufactured items of M/s. Philips India Ltd.

224. SHRI NIREN GHOSH:

SHRI MONORANJAN ROY :

Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that M/s. Philips India Ltd. is not manufacturing in its West Bengal factories items, namely, .electrical multimeters, electronic testing and measuring instruments, PA meters, and conductivity bridges, although these items are shown in the DGTD Hand Book as being manfactured by the concern in West Bengal; and (b) whether it is also a fact that manufacture of these items has been shifted by the concern out of West Bengal without the knowledge of the State and the Central Government?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B. P. MAURYA): (a) and (b). M/s. Philips India Ltd. are licensed to manufacture these items at their Poona (not Calcutta) factory. The question of their manufacture at Calcutta or shifting capacity therefrom does not, therefore, arise.

Accommodation facilities to film award winners

225. SHRI B. P. NAGARAJA

MURTHY:

SHRI B. RACHAIAH:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Governments attention has been drawn to the news item which appeared in the "Motherland" of 8th October, 1974 to the effect that Shri Antony who won the award for the Malayalam Film 'Nirmalayam' is reported to have stated that Government have stopped giving accommodation facilities to the award winners for their stay in the Capital; and

(b) if so, the details of the facilities provided to the award winners during their visit to Delhi for receiving awards ?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI I. K. GUJRAL): (a) and (b) The news-item has come to the notice of the Government. The Government has not been providing local accommodation facilities to the award winners. Award winners are given only the first-class railway fare to-and-fro, but this situation is under review.